



2026:AHc:7261

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 10292 of 2024

Ramprasad

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Bijendra Kumar Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Withdrawal Application No.2 of 2025

1. By way of present withdrawal application, the writ petitioner has sought withdrawal of the present writ petition.
2. The learned Standing Counsel has no objection to the same.
3. The withdrawal application is **allowed**.
4. The writ petition is **dismissed as withdrawn**.

January 12, 2026

N.S.Rathour

(Vikas Budhwar,J.)